

F.No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.06.2026

ORDER NO. 68 of 2026

Hon'ble President is pleased to order the sitting commencing from 08.06.2026 until further orders for CESTAT, Hyderabad as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 08.06.2026 to 14.09.2026	Mr. A. K. Jyotishi, Hon'ble Member (Technical) and Mr. Angad Prasad, Hon'ble Member (Judicial)	Customs, Excise and Service Tax Division Bench matters
From 15.09.2026 until further orders	Mr. Angad Prasad, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

1 From 08.06.2026 to 14.09.2026, in the event of leave of any Member in the Division Bench, the other Member in the Division Bench will hear Single Member Bench matters.


2 In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings"

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Hyderabad /Bar Association, Hyderabad /O/o Commissioner (AR), Hyderabad /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar